

Court-I
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 61 of 2012 & IA-280 of 2012 and
Appeal No. 62 of 2012 & IA-281 of 2012

Dated : 9th April, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 61 of 2012 & IA-280 of 2012

BSES Rajdhani Power Ltd. Appellant(s)
Versus
Delhi Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant (s) : Mr. Amit kapur
Mr. Vishal Anand
Mr. Gaurav Dudeja

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Daleep Kr. Dhayani
Mr. Manoj Kr. Sharma for R-1

Appeal No. 62 of 2012 & IA-281 of 2012

BSES Yamuna Power Ltd. Appellant(s)
Versus
Delhi Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant (s) : Mr. Aashish Gupta
Ms. Tarunima Vijra

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Daleep Kr. Dhayani
Mr. Manoj Kr. Sharma for R-1

ORDER

Post the matter for further hearing on **12.5.2014 and 13.5.2014 at 12.30**

p.m.

(Rakesh Nath)
Technical Member
ak/kt

(Justice M. Karpaga Vinayagam)
Chairperson